

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 7

IA(I.B.C)/ 18(MB)2023 IA(I.B.C)/ 29(MB)2023 IN C.P. (IB)/1260(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.05.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Future Ideas Company Limited

For FC : Sr. Adv. Janak Dwarakadas, Adv. Ankit Lohia,
Adv. Varun Nathani a/w Adv. Suchitra Valjee,
Adv. Riya Kamdar, Adv. Rajvi Shah, Adv. Samiksha
Rajput i/b Maniklal khear Ambadal & Co.

For CD : Adv. Nupur Jalan a/w Petrushka Dasgupta,
Ms. Krishna Burah, Ms. Ankita Yadav,
Mr. Kewal Buddhdev i/b Link legal.

Section 7 of IBC

ORDER

Heard the FC/respondent in part. **For further hearing list on 11.06.2024.**

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

JNK

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)